Slash in budget of the Tribal Affairs

1995. SHRI A. ELAVARASAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- whether the Department of Expenditure has slashed the budget of the Tribal Affairs in the current financial year,
 - (b) if so, the details thereof;
- whether the budget cut would directly affect implementation of Welfare Programmes of Scheduled Tribes including development of primitive tribal groups; and
 - if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) to (d) The Department of Expenditure has revised the budget any provision for the Ministry of Tribal Affairs for the year 2012-13 from Rs.4090.00 crore (at Budget Estimate stage) to Rs.3100 crore (at the Revised Budget Estimate State).

Because of the revision, scheme-wise allocation of the Ministry has been revised as under:

	Name of scheme	BE 2012-13	RE 2012-2013
A.	Special Central Assistance	2517.00	1672.54
B.	Central Sector Scheme	548.00	401.18
C.	Centrally Sponsored Programme	1025.00	1026.28
	Total:	4090.00	3100.00

Development of Particularly Vulnerable Tribal Groups (PTGs) is a Central Sector Scheme for which Budget of Rs. 240 crore was allocated at BE stage which has been revised at Rs. 174.50 crore at RE stage, after revision of the budget to the Ministry.

Irregularities in the implementation of project in Tribal States

1996. SHRI BAISHNAB PARIDA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has decided to probe any kind of irregularities in the implementation of projects under Central schemes for the development of tribals;
 - (b) if so, the details thereof;
- (c) the details of funds that had been provided to Odisha and other Tribal States under Central projects for development of SCs/STs in these States in the last five years; and
- (d) whether it has brought improvement in development of tribal people in such regions?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) and (b) No irregularities in the schemes run by this Ministry and implemented through State Governments and UT Administrations for the welfare of tribal people has been brought to the notice of the Ministry of Tribal Affairs.

(c) and (d) The Ministry of Tribal Affairs is implementing Special Area Programmes/Central Sector/Centrally Sponsored Schemes for the socio-economic development of Scheduled Tribes in the country. The projects for the development of Scheduled Tribes under the schemes/programmes of the Ministry are implemented through the State/UT Governments and Non-Governmental Organisations (NGOs). Main objective of the schemes/programmes administered by the Government of India and those implemented by State/UT Government is the socio-economic development of tribals. Implementation of the schemes/programmes of the Governments for the upliftment of tribal people is an on-going process. Scheme-wise and State-wise details of fund released during the last five year and current year is given in the Statement (See below).

Statement

Scheme-wise and State-wise detail of Funds released for Development of STs

(Rs. in lakh)

Sl.	Name of Scheme	Fund	ls released t	o all States	including (Odisha	Funds released to Government of Odisha					
No.		2007-08	2008-09	2009-10	2010-11	2011-12	2007-08	2008-09	2009-10	2010-11	2011-12	
1	2	3	4	5	6	7	8	9	10	11	12	
1.	Special Central Assistance to Tribal Sub Plan (SCA to TSP)	67825.82	78086.83	48124.01	93172.77	97733.77	8543.41	10290.50	8885.55	12393.00	14449.15	
2.	Grant under Article 275(I) of the Constitution of India	39027.69	33978.41	39910.00	99988.41	108483.48	4176.84	4129.73	7026.00	11144.33	11347.00	
3.	Post Matric Scholarship for ST students	20003.45	22586.31	27086.73	55602.99	86564.76	95.97	461.75	566.79	1104.03	1809.47	
4.	Upgradation of Merit for ST students	138.28	73.30	50.00	72.38	197.06	20.40	17.94	0.00	0.00	0.00	
5.	Vocational Training in Tribal Areas (State component)	675.00	697.25	0.00	600.00	600.00	0.00	0.00	0.00	0.00	0.00	

1	2	3	4	5	6	7	8	9	10	11	12
5 .	Vocational Training in Tribal Areas (NGO component)	180.54	105.33	1946.00	56.74	60.96	0.00	0.00	0.00	0.00	0.00
	Hostels for ST Girls/Boys	3700.00	6500.00	6400.00	7800.00	7800.00	1197.00	87.60	0.00	1000.00	0.00
3.	Establishment of Ashram Schools in TSP Areas	2000.00	3000.00	4100.00	6500.00	7500.00	0.00	1020.00	1500.00	2004.00	2550.00
).	Grant-in-Aid to Voluntary Organisation working for the Welfare of Scheduled Tribes	3314.64	3885.90	4558.27	5199.63	5235.66	468.08	447.19	614.02	487.53	1243.85
О.	Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts	1975.00	4000.00	3350.00	3756.02	3123.19	159.25	1193.66	1238.83	1133.43	986.68
1.	Development of Particularly Vulnerable Tribal Groups (PTGs)	5785.89	19206.78	8361.75	23244.78	23129.30	1000:00	1243.00	1228.70	1226.68	1224.73
2.	Coaching for Scheduled Tribes	229.99	280.88	300.00	152.74	249.93	10.20	22.83	9.32	12.7	0.00

13.	Grants-in-Aid to State Tribal	1848.00	1600.00	1000.00	1500.00	2000.00	308.00	100.00	219.00	225.00	315.00
	Development Cooperative										
	Corporations (STDCCs) etc.										
	for Minor Forest Produce										
	(MFP) Operations										
14.	Grants-in-Aid to Tribal	584.12	686.71	605.34	405.78	366.52	24.83	77.25	50.31	64.83	50.34
	Research Institutes										
15.	Organisation of Tribal Festivals	s 0.00	17.30	29.90	30.00	59.59	0.00	6.00	0.00	0.00	7.50
	Total:	147288.42	174705.00	145822.00	298082.24	343104.22	16003.98	19097.45	21338.52	30795.53	33983.72

Funds released for Development of SCs

(Rs. in lakh)

Sl. No	Name of Scheme	Fund	ls released t	o all States	including (Funds released to Government of Odisha					
		2007-08	2008-09	2009-10	2010-11	2011-12	2007-08	2008-09	2009-10	2010-11	2011-12
1	2	3	4	5	6	7	8	9	10	11	12
1.	Post matric Scholarship for SC students	87508.23	64549.50	101596.21	209720.83	271134.44	0.00	500.00	0.00	2697.51	3974.64

1	2	3	4	5	6	7	8	9	10	11	12
2.	Pre-Matric scholarship to the children of those engaged in unclean occupations	309.87	5927.28	7974.02	5847.77	6365.16	0.00	35.72	0.00	0.00	48.14
3.	Grant-in-aid to Voluntary Organisations	3095.94	2150.65	1122.79	2943.29	1935.40	281.48	288.72	155.59	392.61	240.88
4.	Special Central Assistance to SCSP	50139.99	60159.12	45896.15	58727.50	65639.94	2453.49	2832.14	2209.99	1261.37	2508.97
5.	Implementation of the protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities)	3906.30	4306.45	6865.57	6982.91	7203.76	49.75	60.00	69.58	645.58	254.22
6.	Babu Jagjivan Ram Chhatrawas Yojana (SC Girls Hostel)	3050.00	5862.52	2536.01	4391.00	3831.41	1419.63	1914.89	0.00	0.00	0.00
7.	Babu Jagjivan Ram Chhatrawas Yojana (SC Boys Hostel)	3677.99	2573.27	620.23	3428.10	2760.00	91.58	755.93	0.00	0.00	0.00
8	Upgradation of Merit for SC Students	119.45	175.07	200.00	289.43	156.54	0.00	0.00	0.00	0.00	0.00
	Total:	151807.77	145703.86	166810.98	292330.83	359026.65	4295.93	6387.40	2435.16	4997.07	7026.85

252 Written Answers to

[RAJYA SABHA]

Unstarred Questions